## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. NO. 19/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M.

	The second secon	West of the second seco		1
Name of the Company		Sumer Mal Jain & OrsVersus- Dhanashree Electronics Ltd. & Ors.		
U	nder Section	241/242	1 32	
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
2	S.K. Dutt Sjaman	Adv. ak Beinerjel	SE BI	18/09/17
1.	NITU Prop	th, Py	lebbonen	18/9/17
	Sanik C	Banerji, Sr. Adu. hakraborty, Xdu Somani, PCS	R1, R2, R9 & R 24	Jamani, 18/9/201
		»	P.T.O.	

## ORDER

Ld. Pr. CS for the petitioners and the Ld. Counsel for the respondent nos. 1, 2, 9 and 24 are present.

List the matter on 24/10/2017.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)